

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M K S OIL PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M K S OIL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08.04.2013
3.	Authority under which corporate debtor is incorporated/ Registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U23201DL2013PTC250459
5.	Address of the registered office and principal office (if any) of corporate debtor	House No 323 and 324, First Floor, Block B-4 Sector -8, Rohini, New Delhi-110085, India
6.	Date of closure of Insolvency Resolution Process	15.09.2025
7.	Liquidation commencement date of corporate debtor	15.09.2025 (order was received by undersigned on 17.09.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	CA. Pawan Kumar Garg IBBI Registration No.: IBBI/IPA-001/IP-P00608/2017- 2018/11069
9.	Address and e-mail of the liquidator, as registered with the Board	25-A, Pocket-J, Sheikh Sarai-2, New Delhi-110017 Email: ca.pawangarg@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	25-A, Pocket-J, Sheikh Sarai-2, New Delhi-110017 Email: mksoil.cirp@gmail.com
11.	Last date for submission of claims	15.10.2025

Notice is hereby given that the National Company Law Tribunal (*Court-V, New Delhi*) has ordered the commencement of liquidation of the **M K S OIL PRIVATE LIMITED** on **15.09.2025** (order was received by undersigned on 17.09.2025).

The stakeholders of **M K S OIL PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **15.10.2025**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

{In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the Corporate Insolvency Resolution Process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 38.}

PAWAN KUMAR GARG
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P00608/2017-2018/11069
NEW DELHI

Pawan Kumar Garg

Liquidator in the matter of **M K S OIL PRIVATE LIMITED**

IP Reg. No.: **IBBI/IPA-001/IP-P00608/2017-2018/11069**(AFA valid till 31.12.2025)

Date: 20.09.2025

Place: Delhi



IDFC FIRST Bank Limited
(erstwhile Capital First Limited and amalgamated with IDFC Bank Limited)
CIN : L65110T2014PLC097792
Registered Office : KRM Towers, 8th Floor, Harrington Road, Chetpet, Chennai- 600031.
Tel : +91 44 4564 4000 | Fax: +91 44 4564 4022

**APPENDIX IV (Rule 8(1))
POSSESSION NOTICE
(For immovable property)**

Whereas the undersigned being the Authorised Officer of the IDFC FIRST Bank Limited (erstwhile Capital First Limited and amalgamated with IDFC Bank Limited) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 26.03.2025calling upon the borrower, co-borrowers and guarantors **1.MAINPAL BRIJ, 2. GAYATRI DEVI, to repay the amount mentioned in the notice being INR 5,82,002.89/- (Rupees Five Lac Eighty Two Thousand Two And Eighty Nine Paise Only) as on 26.03.2025 within 60 days from the date of receipt of the said Demand notice.**

The borrowers having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him under sub - section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this **18th day of SEP 2025.**

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **THE IDFC FIRST Bank Limited (erstwhile Capital First Limited and amalgamated with IDFC Bank Limited) for an amount of INR 5,82,002.89/- (Rupees Five Lac Eighty Two Thousand Two And Eighty Nine Paise Only) and interest thereon.**

The borrower's attention is invited to provisions of sub - Section (8) Of Section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF MORTGAGE PROPERTY

ALL THAT PIECE AND PARCEL OF PROPERTY PLOT/HOUSE UID NO. 619370304, HAVING AREA OF 99.767 SQ. MTRS. SITUATED AT VILLAGE: KHETAWAS, TEHSIL: MATANHALI, DISTRICT: HAJAJAR, HARYANA-124109, AND BOUNDED AS: EAST: STREET 10.6 FEET, 25 FT. 9 INCH., WEST: HOUSE OF KARBIR, 21 FT. 9 INCH., NORTH: HOUSE OF RAJBIR S/O SULTAN, 45 FT. 9 INCH., SOUTH: HOUSE OF RANDHIR, 47 FT. 6 INCH.

**Date:18-09-2025
Place:HARYANA
Loan Account No:92694145**

**Authorised Officer
IDFC FIRST Bank Limited (erstwhile Capital First Limited and amalgamated with IDFC Bank Limited)**

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act) read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (the said Rules). In exercise of powers conferred under Section 13(12) of the said Act read with Rule 3 of the said Rules, the Authorised Officer of IFL Home Finance Ltd. (IFL HFL) (Formerly known as India Infoline Housing Finance Ltd.) has issued Demand Notices under section 13(2) of the said Act, calling upon the Borrower(s), to repay the amount mentioned in the respective Demand Notice(s) issued to them. In connection with above, notice is hereby given, once again, to the Borrower(s) to pay within **60 days** from the publication of this notice, the amounts indicated herein below, together with further interest from the date(s) of Demand Notice till the date of payment. The amount of the Borrower(s), amount due as on date of Demand Notice and security offered towards repayment of loan amount are as under:

Name of the Borrower (s)/ Guarantor(s)	Demand Notice Date & Amount	Description of the Secured Asset (Immovable Property)
Mrs. Pushpa, Mr. Neeraj Gupta (Prospect No IL1017162)	22/08/2025 & Rs.2008777/- (Rupees Twenty Lakh Eight Thousand Six Hundred And Seventy Seven Only)	All that piece and parcel of the property being: Pvt No-301, Third Floor With Roof Terrace Rights Towards Front Right Side Of Building Property Bearing Plot No-93 & 94 Area Measuring- 55 Sq Yards Kharsa No-67/21, Situated In The Revenue Estate Of Village-Hastal Delhi State Delhi Area Abadi Kohn As Colony Om Vihar, Phase-V,Uttam Nagar New Delhi-110059. Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 450.00, 360.00
Mr. Dhiraj Singh, Mr. Rajendra Singh, Mr. Shiksha Devi (Prospect No IL1018301)	18/09/2025 & Rs.1645809.64/- (Rupees Sixteen Lakh Four Thousand Five Hundred Eight Nine and Sixty Four Paise Only)	All that piece and parcel of the property being Plot Bearing Pvt No-8, Land Area Measuring- 60 Sq Yard, 3rd Floor Kh No-631/3 Extended Lal Dora Burant North Delhi-110084. Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 540.00, 432.00
Mrs. Nisha Gupta, Mr. P. Vankar Kumar Gupta, A V Enterprises (Prospect No IL1018301)	22/08/2025 & Rs.1839236/- (Rupees Eighteen Lakh Thirty Nine Thousand Two Hundred And Thirty Six Only)	All that piece and parcel of the property being Plot Bearing Pvt No-8, Land Area Measuring- 60 Sq Yard, 3rd Floor Kh No-631/3 Extended Lal Dora Burant North Delhi-110084. Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 540.00, 432.00
Mr.Dheeraj Kumar, Purnamishra, Surendra Mishra (Prospect No IL10188952)	22/08/2025 & Rs.2218080/- (Rupees Twenty Two Lakh Eighteen Thousand And Eighty One Only)	All that piece and parcel of the property being Plot No. 119 1st Floor Back Side Rhs Area Measuring-200 Sq Yards, Kharsa No-60/8 And 13, Situated In The Revenue Estate Of Village-Hastal, Delhi State Delhi,Mohan Garden Block-R-2,Uttam Nagar New Delhi 110059. Admeasuring (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 450.00, 383.00
Mr.Adil Rahmani, American Lingua Institute of Spoken English Org, Fousiya Sultan (Prospect No IL10128212)	22/08/2025 & Rs.2675685/- (Rupees Twenty Six Lakh Seven Thousand Five Hundred And Eighty Five Only)	All that piece and parcel of the property being: Built-up Second floor, without roof terrace rights, bearing private no-SF-204, built on portion of property bearing no-1 and 2 (tower-D) with adjoining 55 sq yards, out of total area measuring-220 sq yards, out of kharsa no-65/20, situated in the area of Village Hastal, Delhi, Colony Known as Pratap Enclave, Mohan Garden, Uttam Nagar, New Delhi-110059. Area Admeasuring (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 454.00, 396.00
Mr. Rajesh Kumar, M/S Jatin Auto Service, Mrs. Manisha Sharma (Prospect No 970814)	20/08/2025 & Rs.211066.10/- (Rupees Eleven Lakh Twenty One Thousand Six Hundred And Ten Paise Only)	All that piece and parcel of the property being Flat bearing No. 355 out of T-2, under LG category in Pocket - D Group - 1, Sector- 8-2 situated at Narela Residential Complex, Narela, Delhi - 110041. Area Admeasuring (In Sq. Ft.) Property Type: Super_Built_Up_Area, Super_Built_Up_Area, Built_Up_Area, Carpet_Area Property Area: 452.00,452.00,410.00
Mr. Ravinder Singh, Mrs. Poonam Singh (Prospect No IL1011401)	03/09/2025 & Rs.2162320/- (Rupees Twenty One Lakh Sixty Two Thousand Three Hundred And Twenty Only)	All that piece and parcel of the property being Flat No. -1203A, 13th Floor, Tower-H-4, Bharat Noida, Plot No. 110110, Sector- 13, Greater Noida, Area Admeasuring (In Sq. Ft.) Property Type: Carpet_Area Property Area: 483.53,
Mr. Hanish, Dev Redim, Sris Gements, Mrs. Kavita (Prospect No IL1009739)	22/08/2025 & Rs.2275847/- (Rupees Twenty Two Lakh Seven Thousand Five Hundred Eight Hundred And Forty Seven Only)	All that piece and parcel of the property being: Plot No-2/3 & 10 Second Floor Front side without roof terrace Right property bearing Plot No-2/3 & 10, area measuring-523 sq yards, part of kharsa no-510 & 511 situated within extended Abadi,LalDora of village Burari, Delhi-110084, Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 522.00, 417.00
Mrs. Monika, M Enterprise, Mr. Sachin Mahotra (Prospect No IL1014812)	19/08/2025 & Rs.3186699/- (Rupees Thirty One Lakh Eighty Six Thousand Six Hundred And Ninety Nine Only)	All that piece and parcel of the property being Plot No-1/12, out of the Kharsa No. 87/19, 20 & 22 Situated in the revenue estate of Village Hastal, area abadi known as colony - I Block, Area Samal Road, Uttam Nagar, New Delhi-110059. Area Adm. (In Sq. Ft.) Property Type: Super Built Up, Area, Land, Area, Carpet, Area Property Area: 386.00,506.00,150.00,460.00
Mr. Tushar Ranjan Behera, Mrs. Barsha Behera (Prospect No IL1015825)	22/08/2025 & Rs.1794422/- (Rupees Seventeen Lakh Ninety Four Thousand Four Hundred And Twenty Two Only)	All that piece and parcel of the property being Property bearing no-21, Having New no-21/C (Adjoining to plot no-21B), Area measuring-100 sq yards and 21/B, Between Plot No-21/A & 21/C) Area measuring-50 sq yards out of total land area measuring-150 sq yards, out of kharsa no-66/13, situated in the area of Village-Hastal, Colony Known as Om Vihar-5, Uttam Nagar, New Delhi-110059. Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 405.00, 324.00.
Mr.Aman Prasad, Aayan Prnt Vihar, Mrs. Nisha Kumari (Prospect No IL10167097)	22/08/2025 & Rs.2142211/- (Rupees Twenty One Lakh Forty Two Thousand Two Hundred And Eleven Only)	All that piece and parcel of the property being: Built-Up Second Floor Back side without roof terrace Right property bearing Plot No. C-13, Land measuring about 54 sq yards, out of kharsa no. 18/22, situated in the revenue estate of Village Matania, Delhi State Delhi, area abadi known as Nanhe Park, Uttam Nagar, New Delhi-110059 Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 486.00, 408.00
Mr. Raju Sharma, Raju Org, Mrs. Satya Sharma (Prospect No IL1020550)	23/08/2025 & Rs.1569114/- (Rupees Fifteen Lakh Sixty Nine Thousand One Hundred And Fourteen Only)	All that piece and parcel of the property being Upper Ground Floor (Back Side) Without Roof Rights, Out Of Built-Up Property Bearing No-12 Land Area Measuring 40 Sq Yards Out Of Kharsa No-86/22, Situated In The Area Of Village Hastal, Uttam Nagar, New Delhi-110059. Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 360.00, 312.00
Mrs. Prem Lata, Mr. Mahesh Kumar Soni (Prospect No IL10245946)	22/08/2025 & Rs.2362553/- (Rupees Twenty Three Lakh Sixty Two Thousand Five Hundred And Fifty Three Only)	All that piece and parcel of the property being: Plot bearing No. 98, SF Back Side, Kharsa No. 17/6, Area measuring-135.44 sq yards, Village Matania Nanhe Park Block-A, Uttam Nagar, New Delhi- 110059. Area Admeasuring (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 450.00, 360.00
Mr. Anand Krishankant Tiwari, Mrs. Poonam Anand Tiwari (Prospect No IL10269960)	18/08/2025 & Rs.1678942/- (Rupees Sixteen Lakh Seventy Eight Thousand Nine Hundred And Forty Two Only)	All that piece and parcel of the property being Plot No-B/4-77117, Ugf-1, Front Rhs, Kharsa No-21/2, Raj Vihar Hadbast Village Shadulhabad Ghaziabad North Delhi-110084. Area Admeasuring (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 510.00, 423.00
Mr. Ravi Likhare, Mrs. Namrata Ravi Likhare (Prospect No IL10249023)	22/08/2025 & Rs.2907584/- (Rupees Twenty Nine Lakh Seven Thousand Five Hundred And Eighty Four Only)	All that piece and parcel of the property being: Pvt.No-A-104 (Back Side Lths), With Its Roof/Terrace Rights Super Area Measuring-68 Sq Yards Being Part of Aforesaid Built Up Property With Land Bearing Pvt Plt No-1, Area Measuring-550 Sq Yards, Kharsa NoP32/1/2 Min, Situated At Village Nand Lal Dora Abadi Of Village Burari, Delhi-110084. Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 612.00, 387.00
Mr. Vishal, Mrs. Raji Bala Balmiki (Prospect No IL10301597)	23/08/2025 & Rs.2640892/- (Rupees Twenty Six Lakh Forty Thousand Eight Hundred And Nine Two Only)	All that piece and parcel of the property being First Floor Without Roof/Terrace Rights Towards Front Side Right Side of Built-Up Property Bearing Plot No-67 And 68 Adm.53.33 Sq Yards. Out of Kharsa No-59/6, Situated In The Revenue Estate Of Village Hastal, Delhi State Delhi Area Abadi Known As Colony Mohan Garden In Block-1, Uttam Nagar New Delhi-110059. Area Adm. (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 473.00, 383.00
Mr. Ajay Kumar, Mrs. Savita (Prospect No IL10133035)	03/09/2025 & Rs.2731498/- (Rupees Twenty Seven Lakh Thirty One Thousand Four Hundred And Ninety Eight Only)	All that piece and parcel of the property being: Unit No. S-540/1 Migsun Vilaaasa Situated At Plot No. Gh-01/22 Sector Ele 2 Greater Noida 201308. Area Admeasuring (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 860.00, 500.00
Mrs. Meenakshi Kalra Mr. Suninder Kalra (Prospect No IL10231666)	14/08/2025 & Rs.2481472/- (Rupees Twenty Four Lakh Eighty One Thousand Four Hundred And Seventy Two Only)	All that piece and parcel of the property being Plot No.38, out of Kharsa No. 80/1, situated in the revenue estate of Village Hastal, area abadi known as Pratap Enclave, Mohan Garden, Uttam Nagar, New Delhi- 110059. Area Admeasuring (In Sq. Ft.) Property Type: Land_Area, Built_Up_Area, Super_Built_Up_Area, Carpet_Area Property Area: 1170.04,339.00,439.00,399.00
Mr. Praaveen Kumar Mrs. Isha (Prospect No IL10238932)	22/08/2025 & Rs.1744216/- (Rupees Seventeen Lakh Forty Four Thousand Two Hundred And Sixteen Only)	All that piece and parcel of the property being: Built Up First Floor Front, Lths, Without Roof/Terrace Rights, Flat No-04 Area Measuring-40 Sq Yards Out Of Above Said Built Up Property Bearing Plot No-6/8 Out Of Kharsa No-66/5, Situated In The Area Of Old Lal Dora Of Village Nand Lal Dora Abadi Of Village Burari, Delhi-110084. Area Admeasuring (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 324.00, 260.00
Miss. Gurpreet Kaur Rishu Photographe, Mr. Rohit Kumar Khatri (Prospect No IL10280191)	19/08/2025 & Rs.2708479/- (Rupees Twenty Seven Lakh Eight Thousand Four Hundred And Seventy Nine Only)	All that piece and parcel of the property being Plot No RZ-65 A-1, Rear Rhs L-Type, Second Floor without roof rights bearing no. RZ- 65 -A out of Kharsa no. 5 & 9 situated in the Revenue Estate of Village Bindapur, Delhi State, abadi known as Uttam Nagar, New Delhi 110059. Area Admeasuring (In Sq. Ft.) Property Type: Built Up_Area, Carpet_Area Property Area: 450.00,382.50
Mr. Pramod Kapoor, Mrs. Shelly Kapoor, PPS Studio (Prospect No IL10388007)	19/08/2025 & Rs.2206157/- (Rupees Twenty Two Lakh Six Thousand One Hundred And Fifty Seven Only)	All that piece and parcel of the property being Plot No F-103, Ground Floor/without Roof Rights, Kh 10/9, Left Side Portion, Vill Asalatpur, Uttam Nagar, Jeevan Park, West Delhi, Delhi, 110059. Area Admeasuring (In Sq. Ft.) Property Type: Built_Up_Area, Carpet_Area Property Area: 450.00,382.50
Mr. Devedra Kumar, Mrs. Anna Devi, Sonker Quality Mart Properties (Prospect No IL10557578)	18/08/2025 & Rs.1040497/- (Rupees Ten Lakh Forty Seven Thousand Four Hundred And Ninety Seven Only)	All that piece and parcel of the property being property kharsa no 5149 m, Mohalla Wazerganj, pargna haveli Awadh teshil sad Faizabad Cantt,Near hanuman temple,Faizabad Uttar Pradesh, 224001, India. Area Admeasuring (In Sq. Ft.) Property Type: Land_Area, Built_Up_Area, Carpet_Area Property Area: 1750.00, 1138.00, 910.00
Mr. Mohd Asgar, AGP Enterprises, Mrs. Asmita Ara (Prospect No IL10551630)	19/08/2025 & Rs.3568259/- (Rupees Thirty Five Lakh Sixty Eight Thousand Two Hundred And Fifty Nine Only)	All that piece and parcel of the property being Property No-B-495 & 81, Shop No- 1 & 2, Ground Floor, Kharsa No- 67/10 Vill Hastal, Uttam Nagar, Om Vihar Phase-V Extn, West Delhi, Delhi, 110059. Area Admeasuring (In Sq. Ft.) Property Type: Built_Up_Area, Carpet_Area Property Area: 510.00,433.00
Miss. Pinki Kumari Mrs. Sheela Devi (Prospect No IL10545237)	18/08/2025 & Rs.2267941/- (Rupees Twenty Two Lakh Sixty Seven Thousand Nine Hundred And Forty One Only)	All that piece and parcel of the property being Third Floor (LHS) Western Side with roof terrace right out of Built up Property No. B-339, out of Kharsa No. 113/16, situated at Village Palam, in colony known as Mahavir Enclave- Part II, New Delhi, 110059. Area Admeasuring (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area Property Area: 608.00, 405.00
Mr. Aniket Chauhan Mrs. Tulsa Devi (Prospect No IL10582700)	19/08/2025 & Rs.1989862/- (Rupees Nineteen Lakh Eighty Nine Thousand Eight Hundred And Twenty Two Only)	All that piece and parcel of the property being: Plot No. H-3/126, Ugf-01 Kh. No.79/24, Upper Ground Floor (Lhs)Western Side Without Roof Rights)Mahavir Enclav, South West Delhi, Delhi, India, 110045. Area Admeasuring (In Sq. Ft.) Property Type: Built_Up_Area, Carpet_Area Property Type: Built_Up_Area, Land_Area, Carpet_Area Property Area: 720.00,900.00,123.00
Mr.Md Sonu,Mr. Md. Najam Ansari, Mrs. Narmal Khatun, R S Enterprises (Prospect No IL10454423)	19/08/2025 & Rs.2293331/- (Rupees Twenty Two Lakh Ninety Three Thousand Three Hundred And Thirty Two Only)	All that piece and parcel of the property being Plot No-B-495, Old No Wz-147, 2nd Floor Without Roofrights,Block-B, Kh 620 Vill Basai Darapur, Shivaji Park, Sudershan Park Extn110015, West Delhi, Delhi, 110026. Area Admeasuring (In Sq. Ft.) Property Type: Built_Up_Area, Land_Area, Carpet_Area Property Area: 405.00,450.00,360.00
Mr. Sarfaraz, New Barhan And Furnace, Mrs. Shabana (Prospect No IL10193764)	23/08/2025 & Rs.3111386/- (Rupees Thirty One Lakh Eleven Thousand Three Hundred And Eighty Six Only)	All that piece and parcel of the property being Flat Number 515, 5th Floor, Block F, Pocket 7, Sector A1 to A4, Narela, Delhi 110040. Area Admeasuring (In Sq. Ft.) Property Type: Saleable_Area, Carpet_Area, Property Area: 667.00, 317.00
Mr.Vishnu Jee, Maas Vainavi Enterprises, Mrs. Sonal Kumar (Prospect No IL10581626)	14/08/2025 & Rs.37083324/- (Rupees Thirty Seven Lakh Eight Thousand Three Hundred And Twenty Four Only)	All that piece and parcel of the property being Property bearingHouse No.F-67.Third floor with-out roof rights and out of kharsa no 657 situated at village Basal Dora pur colony known as Sudershan Park new Delhi 15,West Delhi, 110015 India. Area Admeasuring (In Sq. Ft.) Property Type: Built_Up_Area, Land_Area, Carpet_Area Property Area: 720.00,900.00,123.00
Mr.Neelam Devi, Mr. Pawan Kumar, Simran Butique (Prospect No IL10831861)	14/08/2025 & Rs.1662720/- (Rupees Sixteen Lakh Sixty Two Thousand Seven Hundred And Twenty Only)	All that piece and parcel of the property being Plot no. C-4 & C-44,First Floor,Back Side Block C-Sanjay Enclave Uttam Nagar West Delhi, Delhi, 110059. Area Admeasuring (In Sq. Ft.) Property Type: Built_Up_Area, Carpet_Area Property Area: 360.00,318.00
Mr.Arun Sharma, Mrs. Gangra, Mrs. Prakash Dev, Sharme Dair (Prospect No IL10759341)	18/08/2025 & Rs.2318762/- (Rupees Twenty Three Lakh Eight Thousand Seven Hundred And Sixty Two Only)	All that piece and parcel of the property being Plot No. C-45, Kharsa No.346, Block-B, New Hardev Nagar Colony, Village Maliyana , Meerut, UP, 250002. Area Admeasuring (In Sq. Ft.) Property Type: Land_Area, Built_Up_Area, Carpet_Area Property Area: 540.00, 1620.00, 100.00
Mr. Manoj Kumar, Family Mart , Mrs. Bhawna Joshi (Prospect No 984124, IL10458851)	19/08/2025 & Rs.984124 is Rs.92765/- (Rupees Ninety Two Thousand Seven Hundred And Sixty Five Only) & IL10458851 is Rs.775303/- (Rupees Seven Lakh Seventy Five Thousand Three Hundred and Thirty Three Only)	All that piece and parcel of the property being Flat no G-081G, ground floor, Saryu, jake city , kashipur Road Rudrapur, Uttarakhand, INDIA, 263148. Area Admeasuring (In Sq. Ft.) Property Type: Carpet_Area Property Area: 685.00
Mrs. Smita Sharma Mr. Satyabhan Singh Tomar (Prospect No IL10033116, IL10140962)	23/08/2025 & IL10033116 is 2042310.92/- (Rupees Twenty Lakh Forty Three Thousand Two Hundred Ten and Nine Two Paise Only) & IL10140962 is Rs..374067.92/- (Rupees Lakh Thirty Seven Four Thousand Sixty Seven and Ninety Two Paise Only)	All that piece and parcel of the property being: Property Add: -G-40, 2nd floor front side, Mohan Garden, Block-G, Rama Park Road, Uttam nagar, West Delhi, India, 110059 Area Admeasuring (In Sq. Ft.) Property Type: Carpet_Area, Super_Built_Up_Area Property Area: 459.00, 540.00
Mr. Dheeraj Kapoor Mrs. Anshu Kapoor (Prospect No IL10078753 & IL10206592)	19/08/2025 & IL10078753 is Rs.1671081/- (Rupees Eighteen Lakh Seventy One Thousand and Eighty One Only) & IL10206592 is Rs.106186/- (Rupees One Lakh One Hundred and Eighty Five Only)	All that piece and parcel of the property being: Prop No C-97A & C-97B out of kharsa No-355 2nd Floor Back Side Block-C Vill. Bindapur Vishvas Park Uttam Nagar New Delhi-110059 Area Admeasuring (In Sq. Ft.) Property Type: Carpet_Area, Saleable_Area Property Area: 382.00, 450.0

If the said Borrowers fail to make payment to IFL HFL as aforesaid, IFL HFL may proceed against the above secured assets under Section 13(4) of the said Act, and the applicable Rules, entirely at the risks, costs and consequences of the Borrowers. For further details please contact to Authorised Officer at Branch Office: A-1C & A-1D, 2nd floor, Noida Sec16, Noida, Gautam Budh Nagar - 201301/30 J209, Upper Ground Floor, Shivaji Marg, New Delhi - 110015/Office No.1, First Floor, Mahalaxmi Metro Tower, Plot No. C-1, Sector -4, Vaishali, Ghaziabad, Uttar Pradesh - 201010/ D-11/151, 2nd Floor, Sector-8, Rohini, New Delhi-110085 /Vidya Agora Mall, First Floor, Office No. 130A to 129 D, Sector 28, M G Road, Gurgaon, Plot No: 122002, Haryana - E-6, 1st Floor, Prashant Vihar (Rohini Sector-14), New Delhi-110085/ E-3/70, 2nd Floor, Nirman Vihar, Delhi-110082 or Corporate Office: IFL Tower, Plot No. 98, Udyog Vihar, Ph-IV Gurgaon, Haryana

Place: Delhi, Date: 20-09-2025 **Sd/- Authorised Officer, For IFL Home Finance Ltd.**



CAPRI GLOBAL HOUSING FINANCE LIMITED
Registered & Corporate Office 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Panel, Mumbai-400013
Circle Office Address - 9B, 2nd Floor, Pusa Road, New Delhi – 110060

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002. The undersigned is the Authorised Officer of Capri Global Housing Finance Limited. (CGHFL) under Securitisation And Reconstruction Of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act). In exercise of powers conferred under Section 13(12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorised Officer has issued Demand Notices under section 13(2) of the said Act, calling upon the following Borrower(s) (the "said Borrower(s)"), to repay the amounts mentioned in the respective Demand Notice(s) issued to them that are also given below. In connection with above, Notice is hereby given, once again, to the said Borrower(s) to pay to CGHFL, within 60 days from the publication of this Notice, the amounts indicated herein below, togetherwith further applicable interest from the date(s) mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said Borrower(s). As security for due repayment ofthe loan, the following assets have been mortgaged to CGHFL by the said Borrower(s) respectively.

S. No.	Name of the Borrower (s)/ Guarantor(s)	Demand Notice Date and Amount	Description of secured asset (Immovable property)
1.	(Loan Account No. LNNLNO1000090475 (Old) 5030000832913 (New) (NOIDA Branch) Mr. Balakram B C/o M/s Karhiana Enterprises (Borrower) Mrs. Seema Devi, Mr. Ajit A (Co-Borrower)	06.09.2025 Rs. 32,78,428/- (As on 02-SEP-25)	All that piece and parcel of Residential House No. B-41-C, area measuring 200 Sq. Yds., i.e., 167.22 Sq. Mtrs., out of Kharsa No. 1611 Min, situated at Residential Colony Ram Vihar, Village Loni (Chakbandi Area), Pargana & Tehsil Loni, Distt. Ghaziabad, Uttar Pradesh – 201102. Bounded as under: East: Plot of Raju, West: House of Inderalp, North: Rasta 40 Ft. Wide. South: Rasta 10 Ft. Wide.

If the said Borrowers shall fail to make payment to CGHFL as aforesaid, CGHFL shall proceed against the above secured assets under Section 13(4) of the Act and the applicable Rules, entirely at the risks of the said Borrowers as to the costs and consequences. The said Borrowers are prohibited under the Act from transferring the aforesaid assets, whether by way of sale, leaseor otherwise without the prior written consent of CGHFL. Any person who contravenes or abets contravention of the provisions of the said Actor Rules made the reunder, shallbe liable for imprisonment and/or penalty as provided under the Act.

**Place : Delhi
Date : 20/09/2025**

**Sd/- (Authorised Officer),
For Capri Global Housing Finance Limited (CGHFL)**

Public Notice For E-Auction For Sale Of Immovable Properties

Sale of Immovable property mortgaged to IFL Home Finance Limited (Formerly known as India Infoline Housing Finance Ltd.) (IFL-HFL) Corporate Office at Plot No. 98, Udyog Vihar, Sector-IV, Gurgaon-122015 (Haryana) and Branch Office at "3030E, Upper Ground Floor, Shivaji Marg, New Delhi - 110015" A-1-D, Sec-16, Noida 201301, UP/ Office No. 1, First Floor, Mahalaxmi Metro Tower, Plot No. C-1, Sector -4, Vaishali, Ghaziabad, Uttar Pradesh - 201010 under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002(hereinafter "Act"). Whereas the Authorized Officer ("AO") of IFL-HFL had taken the possession of the following properties pursuant to the notice issued U/S 13(2) of the Act in the following loan accounts/prospect nos, with a right to sell the same on "AS IS WHERE IS, AS IS WHAT IS BASIS AND WITHOUT RECOURSE BASIS" for realization of IFL-HFL's dues. The Sale will be done by the undersigned through e-auction platform provided at the website: www.iflhome.com

Borrower(s) / Co-Borrower(s) / Guarantor(s)	Demand Notice Date and Amount	Description of the Immovable property Secured Asset	Date of Physical Possession	Reserve Price
1. Mr.Arshi Prakash Rao, 2. Mrs. Arshi Bhavani, 3. Mr. P S Pundir (Prospect No 768772, 767464)	25-Apr-2019, Rs.25,06,921/- (Rupees Twenty Five Lakh Sixty Thousand Nine Hundred And Twenty One Only) Bid Increase Amount Rs. 40,000/- (Rupees Forty Thousand Only)	All that part and parcel of the property bearing Flat No. T7-182, Admeasuring Super Built Up Area 997 Sq. Ft., Tower T-7, Floor 18, 2nd 2BHK, KVD Wind Park, Plot No. DV-GH-09B, Sector Techzone-IV, Greater Noida, Uttar Pradesh-201318	15-Jun-2023 Total Outstanding as On Date 09-Sep-2025 Rs. 40,27,092/- (Rupees Forty Lakh Twenty Seven Thousand And Ninety Two Only)	Rs. 39,88,000/- (Rupees Thirty Nine Lakh And Eighty Eight Thousand Only) Earnest Money Deposit (EMD) Rs. 3,98,800/- (Rupees Three Lakh Ninety Eight Thousand And Eight Hundred Only)
1. Mamta Chand 2. Sunil Kumar Mittal (Prospect No 769558, 771456)	10-Jun-2019 Rs.28,58,613/- (Rupees Twenty Nine Lakh Fifty Eight Thousand Six Hundred And Thirteen Only) Bid Increase Amount Rs. 40,000/- (Rupees Forty Thousand Only)	All that part and parcel of the property bearing Flat No. 16-078 in the building "KVD Wind Park" situated at Plot No.DV-GH-09B, Tech Zone-IV, Greater Noida, West, Uttar Pradesh 201318 Covered Area: 997 sq. ft.	15-Jun-2023 Total Outstanding as On Date 08-Sep-2025 Rs.45,40,755/-Rupees Forty Five Lakh Forty Thousand Seven Hundred And Fifty Five Only	Rs.39,88,000/- (Rupees Thirty Nine Lakh Eighty Thousand Only) Earnest Money Deposit (EMD) Rs. 3,98,800/- (Rupees Three Lakh Ninety Eight Thousand And Eight Hundred Only)
1. Asha Ram 2. Kamlesh (Prospect No 769391)	13-May-2019 Rs.24,99,221/- (Rupees Twenty Four Lakh Ninety Nine Thousand Two Hundred And Twenty One Only) Bid Increase Amount Rs. 40,000/- (Rupees Forty Thousand Only)	All that part and parcel of the property bearing Unit/Floor No. T7-174, 17th Floor, Tower T-7, "KVD Wind Park of Group Housing Residential Complex, Plot No. DV-GH-09B, Sector-Tech Zone-IV, Greater Noida, Uttar Pradesh-201318 Area Admeasuring-997.00 Sq. Ft.	15-Jun-2023 Total Outstanding as On Date 09-Sep-2025 Rs.40,31,833/- (Rupees Forty Lakh Thirty One Thousand Eight Hundred And Forty Three Only)	Rs. 39,88,000/- (Rupees Thirty Nine Lakh And Eighty Eight Thousand Only) Earnest Money Deposit (EMD) Rs. 3,98,800/- (Rupees Three Lakh Ninety Eight Thousand And Eight Hundred Only)
1. Mr. Kamal 2. Mrs. Sheetu (Prospect No 838390, 815760)	10-Mar-2025 Rs.16,12,873/- (Rupees Sixteen Lakh Twelve Thousand Eight Hundred And Seventy Three Only) Bid Increase Amount Rs. 20,000/- (Rupees Twenty Thousand Only)	All That Part And Parcel Of The Property Bearing Flat No. SF-4, Second Floor, With Roof Rights, Rear Side Lths, Lig, Plot No B-8/2, Df Ankur Vihar, Sadulhabad, Pargana Loni, Ghaziabad, 201102, Area Admeasuring (In Sq. Ft.) Property Type: Area Admeasuring Property Area: 350.00	22-Aug-2025 Total Outstanding as On Date 09-Sep-2025 Rs.17,43,858/- (Rupees Seventeen Lakh Forty Three Thousand Eight Hundred And Forty Eight)	Rs. 8,01,000/- (Rupees Eight Lakh And One Thousand Only) Earnest Money Deposit (EMD) Rs. 80,100/- (Rupees Eight Thousand And One Hundred Only)
1. Mr. Ankit Kumar 2. Mrs. Sangeeta Srivastava (Prospect No IL10106120, IL10172352)	10-Mar-2025 Rs.13,63,135/- (Rupees Thirteen Lakh Sixty Three Thousand One Hundred And Thirty Five Only) Bid Increase Amount Rs. 20,000/- (Rupees Twenty Thousand Only)	All that part and parcel of the property bearing Residential Flat SF-5, Second Floor, LIG, With Roof Right, built on Plot no. 111, Block B, SLF ved vihar, Village Sadulhabad Pargana Loni, Ghaziabad, Uttar Pradesh, 201102, Area Adm. (In Sq. Ft.) Property Type: Area Adm. Property Area: 300.00	21-Aug-2025 Total Outstanding as on Date 09-Sep-2025 Rs.14,71,830/- (Rupees Fourteen Lakh Seventy One Thousand Eight Hundred And Forty Three Only)	Rs. 8,88,000/- (Rupees Eight Lakh Eighty Eight Thousand Only) Earnest Money Deposit (EMD) Rs. 88,800/- (Rupees Eight Thousand And Eight hundred Only)

Date of inspection of property 24-Oct-2025 1100 hrs -1400 hrs

EMD Last Date 27-Oct-2025 till 5 pm.

Date/Time of E-Auction 29-Oct-2025 1100 hrs -1300 hrs.

Mode of Payment : EMD payments are to be made vide online mode only. To make payments you have to visit <https://www.iflhome.com> and pay through link available for the property Secured asset only. **Note:** Payment link for each property Secured Asset is different. Ensure you are using link of the property Secured Asset you intend to buy vide public auction. For Balance Payment per property Secured Asset -> My Bid >Pay Balance Amount.

TERMS AND CONDITIONS:

- For participating in e-auction, intending bidders require to register their details with the Service Provider <https://www.iflhome.com> well in advance and has to create the login details

